Incorporation of payloads in the follow-on satellites for proving advanced technologies in areas of remote sensing, communication, broadcasting, meteorology, disaster management and for space science,

Increasing the number of satellites in orbit both in INSAT and IRS series over the next few years thereby increasing the space segment capacity.

Commensurate studies, design and development activities have been initiated in this regard through technology development programmes, study project and experimental satellite projects.

# Setting up of Food Processing Industries in Gujarat

3840. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of proposals received by Government for setting up of food processing units during the last three years in Bharuch, Ahmedabad, Surat, Panchmahal, Kachh, Amreli and Rajkot district of Gujarat;

(b) the units made operational out of the above; and

(c) by when the remaining proposals are likely to be approved?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSSING INDUSTRIES (SHRI DILIP KUMAR RAY): (a) and (b) District-wise details of Industrial Entrepreneur Memoranda (IEMs) filed and approvals granted for setting up of 100% Export Oriented Units/Joint Ventures/industries requiring Industrial Industrial Licence, in the food processing sector during 1993-94, 1994- 95 and 1995-96, in the Districts of Bharuch, Ahmedabad, Surat, Panchmahal, Kachh, Amreli and Rajkot districts in the state of Gujarat and the units implemented are given in the enclosed statement (see below).

(c) The time taken in implementation of a project varies from case to case. However, it could generally take about 2-3 years.

### Statement

District-wise details of the Units made operational alongwith those which were not implemented

District	No of IEMs		No. of Approvals	
	Filed	Implemented	Approved	Implemented
Bharuch	5	_	1	_
Ahmedabad	28	2	10	1
Surat	3	—	2	—
Panchmahal	7	1	1	—
Kachh	2	_	1	_
Amreli	_	_		_
Rajkot	7	3	2	
	52	6	16	1

## **Integrated Rural Sanitation Project**

3841. SHRIMATI RENUKA CHOWDHURY: Will the Minister of RURAL AREAS & EMPLOYMENT be pleased to state: (a) whether Government have introduced Integrated Rural Sanitation Project;(b) if so, the details thereof;

(c) if not, the steps proposed to construct

household sanitation in villages,

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with a view to improve sanitation in the rural areas; and

(d) the steps taken to clear and sanction such a project proposal submitted by the Andhra Pradesh Government on the 31st October, 1995?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHANDRADEO PRASAD VERMA): (a) and (b) Yes, Sir. The Centrally Sponsored Rural Sanitation Programme (CRSP) and State Sector Minimum Needs Programme are under implementation to provide sanitation facilities in the rural areas.

(c) Does not arise.

(d) The Government of Andhra Pradesh sought Rs. 226 crore for provision of sanitation facilities in 22 district. Considering that the total budget under Central Rural Sanitation. Programme is Rs. 60 crore only, the State Government was requested to revise the project like adoption of low cost models of sanitatrv Information. Education and Communication (IEC) component for creation of felt need/ demand, health education and awareness, in order to explore the possibility for external assistance also. This revised project is yet to be sent by the State Government.

## Supply of Adequate Drinking Water in Aram Bagh

3842. SHRI RAJ NATH SINGH: Will the PRIME MINISTER be pleased to state:

(a) the number of tube-wells sanctioned in Aram Bagh area of New Delhi and the estimated cost of each tube-well;

(b) the number of tube-wells installed till date and how many of them are supplying drinking water in Aram Bagh;

(c) what steps are being taken by Government for supplying adequate drinking water to the residents and whether any proposal is pending with Government to get additional water supply from MCD; and

(d) the total expenditure incurred on the water tanker supplier during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOLYMENT (DR. U. VENKATESWARLU): (a) Three tube-wells at an estimated cost of Rs. 3.30 lakhs each were sanctioned in May, 1993.

(b) Two tube-wells were installed. One tube-well is supplying drinking water in the area alongwith one old tube-well. The water of other (new) tube-well has not been found fit for drinking. No alternative site has since been found suitable for the third tube-well in the vicinity.

(c) For supply of adequate drinking water, the matter has been taken up with the Municipal Corporation of Delhi both by the CPWD and the Area Welfare Officer. The MCD is exploring the feasibility to increase the water supply.

(d)	1994-95	Rs. 61,595/-
	1995-96	Rs. 1.59.640/-

Total: 2,21,235'-

#### **Development of NCR**

3843. SHRI BHAGABAN MAJHI: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Questions 1205 and 1226 given in the Rajya Sabha on the 25th July, 1996 and to state the details regarding expenditure for development of NCR proposed to be shared by the Governments of different States coming in the NCR zone?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR. U. VENKATES-WARLU): Out of the proposed Public Sector outlay of Rs. 11,000 crores, the contemplated shares of the participating